

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BEST NEWS COMPANY PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/ LLP No.	Best News Company Private Limited U92190DL2011PTC229165
2.	Address of the registered office	136-B, Pocket-C, Sidharth Extn., New Delhi D1 110014 In
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	N/A (The Corporate Debtor is not into business operations since last three years)
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be obtained by sending email at process email id – cirp.bestnews@gmail.com hemant78sharma@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email at process email id – cirp.bestnews@gmail.com hemant78sharma@yahoo.com
10.	Last date for receipt of expression of interest	31 st October, 2023
11.	Date of issue of provisional list of prospective resolution applicants	5 th November, 2023
12.	Last date for submission of objections to provisional list	7 th November, 2023
13.	Date of issued final list of Prospective Resolution Applicants	10 th November, 2023
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to Prospective Resolution Applicants	14 th November, 2023
15.	Last date for submission of Resolution Plans	14 th December, 2023



16.	Process email id to submit EOI	cirp.bestnews@gmail.com hemant78sharma@yahoo.com
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- 1) All the EOI's received will be reviewed by Resolution Professional (RP) as well as the Committee of Creditors (CoC) and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/COC shall have discretion to change the criteria for the EOI at any point of time.
- 2) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.
- 3) The Prospective Resolution Applicants ('PRAs') who have earlier submitted their EOIs in respect of Form G published on 16.07.2023 and revised Form G published on 11.08.2023 respectively are not required to resubmit their EOIs on re-publication of this Form G.

Sd/-

Mr. Hemant Sharma

Resolution Professional

Best News Company Private Limited

Regd. No.: IBBI/IPA-002/IP-N00015/2016 -2017/10019

AFA: AA2/10019/02/221223/202545 valid upto 22.12.2023

Office Address: C 10, LGF, Lajpat Nagar III, New Delhi 110024

New Delhi)

(15th October, 2023 and